NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

31

C.P No. 24/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Vectra Project Lighting Pvt. Ltd.

V/s.

Endo Lighting Accessories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Sustanth Mustry Advocate
(Respondent)

(Respondent)

(Respondent)

(Respondent)

(MBC Counsels (Advocades)

ORDER CP No.24/241-242/NCLT/MB/MAH/2016

At request of the parties, list this matter on 13.11.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)